

EXTRAORDINARY

REGD. NO. JK 33



**THE
JAMMU & KASHMIR GOVERNMENT GAZETTE**

Vol. 132] Jammu, Thu., the 26th Sept., 2019/4th Asv., 1941. [No. 26-a

Separate paging is given to this part in order that it may be filed as a
separate compilation.

PART III

Laws, Regulations and Rules passed thereunder.

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GOVERNMENT OF JAMMU AND KASHMIR
CIVIL SECRETARIAT DEPARTMENT OF RURAL
& DEVELOPMENT AND PANCHAYATI RAJ

Notification

Srinagar, the 26th September, 2019.

SRO-552. In exercise of the powers conferred by section 80 of
the Jammu and Kashmir Panchayati Raj Act, 1989, the Government

